

(2012) 02 DEL CK 0523

Delhi High Court

Case No: MAC.App. 30 of 2011

Reliance Gen Insurance Co. Ltd.

APPELLANT

Vs

Meena and Others

RESPONDENT

Date of Decision: Feb. 8, 2012

Hon'ble Judges: G.P. Mittal, J

Bench: Single Bench

Advocate: Sameer Nandwani, for the Appellant; Pratap Singh, Advocate with Mr. Rupender Singh, Advocate for R-1 to R-4, Mr. Arun Yadav, Advocate for R-6, for the Respondent

Final Decision: Allowed

Judgement

G. P. Mittal, J.

The present Appeal is allowed in terms of the judgment passed today in MAC.APP. 812/2010 titled "Meena & Ors. v. Sube Singh & Ors". For detailed order, please see the above mentioned judgment.